

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 880/2015  
CA NO.

CORAM:

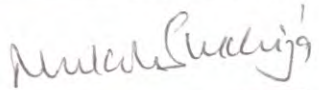


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: Bristol Enterprises Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 391(2)&394

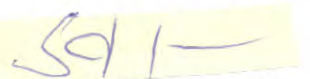
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKESH SUKHIJA	ADV	PETITIONER	
2-	DR. RAMESH KUMAR	ADC	D L, DELHI	
3.	C. BALOONI	Company Prosecutor	FOR D (NR)	

**ORDER**

The notice of the application to the Regional Director as well as Official liquidator has been served. Learned company prosecutor requests for two weeks' time to file reply. Let the reply be filed within two weeks with a copy in advance to the other side. Rejoinder, if any, be filed within a week thereafter with a copy in advance to the learned counsel for the respondent.

List for further consideration on 10.07.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

05.05.2017

Vineet